

Full details of the subjects actually discussed would be known when the Indian Delegation returns to India and submits its report to Government.

Pharmacists

*2453. **Shri K.K. Das:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a decision has been taken to designate henceforth all registered compounders as "pharmacists"; and

(b) if so, whether the opinion of the All-India Medical Council has been taken in the matter?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The Government of India have decided to designate as Pharmacists, all compounders working in hospitals, dispensaries etc. under the Government of India and registered under the Pharmacy Act, 1948.

(b) No

मिट्टी संरक्षण योजनायें

*२४५४. डा० राम सुभग सिंह : क्या खाद्य और कृषि मंत्री १२ अगस्त, १९५५ को दिये गये अंतरांकित प्रश्न संख्या ३२४ के उत्तर के सम्बन्ध में यह बताने की कृपा करें कि :

(क) चालू वर्ष में किन-किन राज्यों को मिट्टी संरक्षण योजनाओं के लिये वित्तीय सहायता दी गई है ;

(ख) प्रत्येक राज्य को कुल कितनी राशि की सहायता दी गई है; और

(ग) किन किन राज्यों ने ऐसी सहायता मांगी थी ?

कृषि मंत्री (डा० पी० एस० दशमुख):

(क) आन्ध्र, पश्चिम बंगाल, उड़ीसा, उत्तर प्रदेश, बम्बई, मध्य प्रदेश, मद्रास, पंजाब, हैदराबाद, पेंसू, मैसूर, सौराष्ट्र, त्रावनकोर-कोचीन, अजमेर और कच्छ ।

(ख) सभा की टेबिल पर एक विवरण रखा जाता है । [बेल्जिये परिशिष्ट १२, अनुबन्ध संख्या १६]

(ग) ऊपर लिखे हुए राज्यों के अलावा, विन्ध्य प्रदेश, बिहार, मध्य भारत, हिमाचल प्रदेश, मनीपुर और ब्रिटेन से वित्तीय सहायता के लिये योजनायें आई हैं और उन पर विचार किया जा रहा है ।

Grand Trunk Express

*2456. **Shri Viswanath Reddy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that several representations have been made to run a duplicate Grand Trunk Express daily;

(b) whether any investigation has been made in this regard; and

(c) if so, the decision taken in the matter?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) to (c). No, Sir—but representations have been received for increasing the frequency of the Delhi-Madras Janta Express from thrice a week to daily. An investigation has revealed that the present position in the matter of availability of rolling stock and line capacity will not permit this.

Contributory Health Service Scheme

*2457. **Shrimati Sucheta Kripalani:** Will the Minister of Health be pleased to lay on the Table of the House a statement showing:

(a) the names, quantity and values of various medicines purchased under the Contributory Health Scheme since the inception of the scheme in June, 1954;

(b) the procedure adopted to ensure purchases of standard quality;

(c) the number of cases where the medicines were tested in the Laboratories and the results thereof; and

(d) the action, if any, taken against the persons responsible for the purchase of sub-standard medicines?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) A statement giving the required information upto the end of July 1955 is placed on the Table of the Lok Sabha [See Appendix XII, annexure No. 17].

(b) Purchases are made by tender from reputed firms. The medicines purchased are also those manufactured by reputed concerns. As an additional safeguard, a warranty of quality under Section 19(3) of the Drugs Act, 1940 is insisted upon in every case before the purchase is made.

(c) Two; Each of them passed the laboratory test.

(d) Does not arise.